

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) No. 169 of 2020

In the matter of:

Gouri Bio Dairy & Milk Pvt. Ltd.

Through its shareholder:

Sanjay Soni

....Appellant

Vs.

Registrar of Companies, Jharkhand

....Respondent

Present

For Appellant: Ms. Arpita Yadav, Advocate.

For Respondent: No appearance.

ORDER
(Virtual Mode)

17.12.2020: Notice to the Respondent has been served. However, there is no appearance on the side of the Respondent at the time of calling of the matter. The Learned Counsel for the Appellant is present. It is open to the Respondent to file its Report by **12th January, 2021.**

[Justice Venugopal M.]
Member (Judicial)

[Dr. Alok Srivastava]
Member (Technical)

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